

DIVISION BENCH  
COURT - II

**O-223**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/138(KB)2021  
IA(I.B.C)/1177(KB)2024, IA(I.B.C)/985(KB)2024,  
IA(I.B.C)/998(KB)2024, IA(I.B.C)/896(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>REC LIMITED VS HIRANMAYE ENERGY LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

**O R D E R**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter for further consideration on **06.08.2024**.

**Anamitra Pal  
Court Officer**